रेलवे बोर्ड

१३३८. भी प्रमर सिंह डामर : क्या रेलबे मंत्री ३० मार्च, १९४४ को दिये गये तारां। केत प्रदन संख्या १६७४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि क्या तब से म्रादिवासियों को कोई प्रतिनिधि रेलवे बोर्ड में लिया गया है ?

रेलवे तथा परिवहन मंत्री के सभासचिव (श्री शाहनवाज जां) : जी, नहीं ।

Loss to Railway Equipment

1339. Shri H. G . Vaishnav: Will the Minister of Railways be pleased to state the total loss caused to the Railway Equipment in the train accident at Jangaon on the 27th September, 1954?

The Parliamentary Secretary to the Minister of Railways and Trans-port (Shri Shahnawaz Khan): The The I approximate total cost of damage to Railway property viz. Engine, Rolling Stock, Permanent Way and Bridge, was Rs. 3,80,500/-.

B. C. G. Vaccination

1340. Shri Janardhan Reddy: Will the Minister of Health be pleased to etate.

- (a) whether it is a fact that Government propose to appoint a panel of Experts in each State to investigate into cases of alleged complications on account of B.C.G. v accination;
 - (b) if so, the names of States; and
 - (c) the function of the panel?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) to (c). No. However, Directors of Public Health of all the States have been advised by the Director General of Health Services to constitute a panel of doctors to investigate into any co plications after the B.C.G. vaccination that may be brought to their notice or published in the press. The following States have uptill now constituted a panel of experts for this purpose:-

- (1) Jammu and Kashmir.
- (2) Kutch.
- (3) Hyderabad.
- (4) PEPSU
- (5) Rajasthan.
- (6) Delhi.

Stoppage of Booking

1341. Shri K. P. Tripathi: Will the Minister of Railways be pleased to state:

- (a) whether it is a fact that Assistant Traffic Inspector, Tezpur informed the Tezpur Chambers of Commerce recently that due to congestion of wagons at Rangia (Assam), booking had to be closed tem-porarily on Tezpur-Rangia line; and
 - (b) if so, the steps taken to remove the congestion?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes.

(b) Additional trains have been intro-duced to effect clearance of traffic on Rangiya-Tezpur Branch.

Industrial Tribunal Award, Dhanbad

1342. Dr. Rama Rao: Will the Minister of Labour be pleased to state:

- (a) the number of workers qualified to receive the bonus of four months basic wage under the Award given by the Industrial Tribunal, Dhanbad on the 24th, June, 1955;
- (b) the number of them received payment so far;
 - (c) the amount paid so far;
- (d) the causes for the delay in implementing this Award; and
- (c) the steps being taken by Government for its immediate implementation?

The Minister of Labour (Shri Khandubhai Desai): (a) to (c). Collec-tion of these data in respect of the 245 (Shri manganese mines involved in the dispute would entail labour and time incommen-surate with the results. Further, the award itself is under appeal and the case is pending with the Labour Appellate Tribunal.

(d) and (e). Does not arise, as the award has been stayed by the Labour Appellate Tribunal.

Indian Red Cross Society

1343. Shri Radha Raman: Will the Minister of Health be pleased to state whether it is a fact that the Indian Red Cross Society has made an appeal to the League of Red Cross Societies at Geneva for International Relief?

The Deputy Minister of Health (Shrimati Chandrasekhar): Yes, A statement showing the medical supplies and cash donations received /expected from national Red Cross Societies in response to the appeal is placed on the Table of the Lok Sabha. [See Appendix XII, annexure No. 25].